ORDER

The President is pleased to upgrade the panel of following two Central Govt. Counsel to Senior Panel Counsel for conducting Central Government litigation (except the cases of Railways & Taxation) before the High Court of Himachal Pradesh at Shimla, as shown below, for rest of their present term i.e. till 02.03.2018 vide order No. 36(9)/2015-Judl. dated 03.03.2015, or until further orders, whichever is earlier:

High Court of Himachal Pradesh at Shimla
Upgraded as Senior Panel Counsel

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Name</th>
<th>Contact details</th>
<th>Enrollment No.</th>
</tr>
</thead>
<tbody>
<tr>
<td>2.</td>
<td>Trilok Jamwal</td>
<td>Ashirwad Bhawan, Near State Museum, Chaura Maidan, Shimla-04. Mob: 9418069956 Email: <a href="mailto:jamwal.trilok74@gmail.com">jamwal.trilok74@gmail.com</a></td>
<td>HIM/126/2001</td>
</tr>
</tbody>
</table>

2. Consequent upon the above upgradation, the names of Shri Vikas Rathore & Shri Trilok Jamwal occurring in this Department’s Order No. 36(9)/2015-Judl. dated 03.03.2015 for High Court of Himachal Pradesh, in the list of Central Govt. Counsel at Sl. No. 3 & 4, respectively, stand deleted.

3. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department’s O.M. No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab ‘Judicial Section’ under heading ‘Circulars pertaining to litigations’.

4. Hindi version of this order will follow.

Additional Secretary

Copy for information to:-

1. PS to ML&J/PS to MSL/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sect.
2. The Registrar, High Court of Himachal Pradesh at Shimla.
4. Both the Senior Panel Counsel, at the addresses as mentioned herein above.
5. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
6. Guard File/Judicial Section with 5 spare copies.